

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH – II
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 13-01-2023
AT 10.30 A.M. THROUGH VIDEO CONFERENCING:

PRESENT : DR. DEEPTI MUKESH, HON'BLE MEMBER (JUDICIAL)
SHRI. SAMEER KAKAR, HON'BLE MEMBER (TECHNICAL)

APPLICATION NUMBER : IA(IBC)/1302(CHE)2022 in IA/649/IB/2021

PETITION NUMBER : IBA/768/2018

NAME OF THE PETITIONER : Jain Irrigation Systems Limited

NAME OF THE RESPONDENT(S) : C.Ramasubramaniam (Liquidator) of
Padmaadevi Sugars Ltd.

UNDER SECTION : Sec 42 of IBC, 2016

ORDER

Counsel on Record for the Applicant is represented by Ld. Counsel Ms. Aditi Ashok. Ld. Counsel Mrs. Pavithra Dayalan appears for the Liquidator/Respondent.

Counsel for the Applicant seeks and is granted **one week time** to file rejoinder.

List this matter on **20.02.2023** for further hearing.

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SAMEER KAKAR
Member (Technical)

vs

-sd-

DR. DEEPTI MUKESH
Member (Judicial)